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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/59/2016  
NAME OF THE PETITIONER(S) : C Manoharan  
NAME OF THE RESPONDENT(S) : Mathi Leathers Pvt Ltd and 7 others  
UNDER SECTION : 397/398, 111, 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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① Vijaya Prashanth.S

counsel for petitioner



**ORDER**

Shri S Vijaya Prashant, counsel for petitioner present and filed an application for bringing the LRs of the deceased on record alongwith another application to condone the application. Counsel for respondents called but absent. No representation. Time extended at request for submitting arguments. Put up on **30.06.2017 at 10.30 A.M.**

  
(K.Anantha Padmanabha Swamy)  
Member (Judicial)

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